

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW DELHI

RA - 157/94 in

~~OA/TA/TA/GCP~~ No. ~~OA-100/94~~¹⁹

Sri Krishnan

APPLICANT (S)

COUNSEL

5

VERSUS

Union of India

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
	<p>4.</p> <p><u>Sanjay</u></p>	<p>19-5-94</p> <p>Present: None.</p> <p>We are not clear whether after the order given by us on 5-5-94 the objection was notified again to the counsel for the applicant. This is necessary. The case be listed thereafter.</p> <p><i>[Signature]</i></p> <p>(M.V. Krishnan) V.C. (A)</p>